

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIALBENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **08.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Axis Bank Ltd.  
Vs  
Balasara Engineering Products Ltd.

**MAIN PETITION NUMBER** : CP(IB)/61(CHE)/2021  
IA/726(CHE)/2022, IA/727(CHE)/2022, IA/515(CHE)/2022, IA/672(CHE)/2022,  
IA/713(CHE)/2022, IA/714(CHE)/2022, IA/1333(CHE)/2022, IA/1342(CHE)/2022

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**COMMON ORDER**

Present: Shri. T. Ravichandran, Ld. Counsel for the Liquidator.  
Ms. A. Saranya, Ld. Counsel for R1.  
Ms. Fagun, Ld. Counsel for R4.

A memo has been filed by the Liquidator vide S.R. No. 937 dated 21.02.2024 for substitution of Liquidator in the place of the Applicant.

Revised memo of parties is submitted in Annexure A3.

Common memo of compliance vide S.R. No. 936 dated 21.02.2024 has been filed enclosing the proof for payment of Rs.30,000/- towards Prime Minister's National Relief Fund as per the directions of this Tribunal dated 12.02.2024.

List all the applications on **07.06.2024 at 2.30 P.M. (Physical Hearing)**

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

Sd/-

**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**

vs